

National Company Law Tribunal
Allahabad Bench
Allahabad

CP No. 22 (ND)/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2016.

NAME OF THE COMPANY: M/s Pioneer Power Enginners Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1.	Biddharth Singh	Adv.	Petitioners	Biddharth Singh
2.	Raghu Ram Singh	Adv.	Respondents	Raghu Ram Singh

Order dated 09.11.2016

CP No. 22 (ND)/2013 M/s Pioneer Power Engineers Ltd.

Learned Counsel for respondent represented that the Senior Counsel is unwell and requested for time. The matter is ordered to be listed on 17.11.2016 for final hearing without fail.

List the matter on 17.11.2016.


SH.V.S.R. AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 09.11.2016